

(a) whether Government have decided for a total takeover of Oil India Limited,

(b) if so, the facts thereof,

(c) whether Government have decided to give Oil India Limited a wider role in oil exploration, and

(d) if so, the broad outlines thereof?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA) (a) and (b) Negotiations for acquiring effective control over Oil India Limited are in progress

(c) and (d) Oil India Limited has applied for the grant of Petroleum Exploration Services for the onshore and offshore areas of Mahanadi Basin. No decision has yet been taken by Government on the application

Savings due to Abolition of two Committees in Railways

2021 SHRIMATI PARVATHI KRISHNAN Will the Minister of RAILWAYS be pleased to state how far recent abolition of superfluous committees on Railways would make additional fund available to the Railway exchequer?

THE MINISTER OF RAILWAYS (PROF MADHU DANDAVATE) The extent of funds available directly attributable to the abolition of the two Committees viz Standing Voluntary Help Committee and Committee for Social Reforms on Railways is of the order of Rs 113 lakhs per annum covering the salary and allowances and other contingent items of expenditure on the working of these two Committees

Election to Nagaland Assembly

2022 SHRI JYOTIRMOY BOSU. Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether he proposes to hold elections to Nagaland Assembly very soon,

(b) if so, within what date,

(c) whether UDF (Nagaland) has demanded that the election symbol Mithun should be frozen, and

(d) if so, action taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) and (b) It is proposed to hold the elections to Nagaland Legislative Assembly after the monsoon season

(c) Yes, Sir

(d) The symbol 'Mithun' has been frozen by the Election Commission in so far as the State of Nagaland is concerned

Departmental Catering Establishment

2023 SHRI JYOTIRMOY BOSU Will the Minister of RAILWAYS be pleased to state

(a) how many departmental catering establishments have been handed over to private caterers,

(b) in departmental catering establishments what is the total number of permanent bearers with fixed salaries and the number of bearers who are on commission basis, and

(c) what is Government's policy towards ensuring a needbased earning and job security for vendors working in railway stations?

THE MINISTER OF RAILWAYS (PROF MADHU DANDAVATE).

(a) Eleven.